

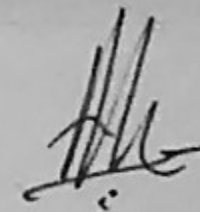
(5)

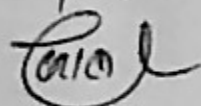
O.A. No. 312/07

26.08.08

Hon' Mr. Ashok S. Karamadi, J.M.

None for the applicant even in the revised call. Accordingly the OA is dismissed in default and for non prosecution. CA is filed in this matter. Respondent's counsel is present.

 J.M.

OK
Judgment prepared
on 03/9/08.


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